

While during the years 1980-81 to 1982-83 operating profits of ITDC hotels have been increasing, there is decline in the operating profit during 1983-84 (provisional) resulting in net loss, which is due to heavy burden of depreciation, interest, etc. on account of commissioning of three new hotels at New Delhi

(e) Seventh Five Year Plan is under formulation/finalisation. The construction of 5-star hotels will be taken up during Seventh Plan period subject to market survey satisfactory feasibility report, availability of funds etc.

Statement

(Rupees in lakhs)

Sl No.	Name of the hotel	1980-81	1981-82	1982-83	1983-84 (Prov)
ITDC					
1.	Hotel Ashok, Bangalore	10.61	20.60	1.22	0.23
2.	Lalitha Mahal Palace Hotel, Mysore	15.54	—	—	—
3.	Kovalan Ashok Beach Resort	8.25	8.55	0.28	—
4.	Hotel Airport Ashok, Calcutta	13.84	5.17	15.08	0.05
5.	Ashok Hotel, New Delhi	34.85	70.11	18.59	13.97
6.	Akbar Hotel, New Delhi	48.27	13.98	11.73	14.01
7.	Qutab Hotel, New Delhi	0.65	0.83	—	—
8.	Hotel Samrat, New Delhi	276.11	612.68	791.20	172.29
	HCI :	400.00	800.00	400.00	533.00

Expansion to Chairmen/Managing Directors of Nationalised Banks

1905. SHRI ANWAR AHMAD : Will the Minister of FINANCE be pleased to state :

(a) the names of Chairmen/Managing Directors of nationalised banks who have crossed the age of 60 years or are likely to attain the age of years during this year and are still continuing in the office ;

(b) whether Government are considering to give extension to a few Chairmen/Managing Directors of nationalised banks ;

(c) if so the names of such Chairmen/Managing Directors and names of the banks to which they are associated ;

(d) the extension to such persons who have reached the age of 60 years or are about to reach the age of 60 years; and

(e) the consideration on which such extensions are sought and the reasons that grant of extensions are being considered to persons who have attained the age of 60 years ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) None

of the present Chairmen and Managing Directors of 20 nationalised banks is over 60 years of age at present. A statement indicating the names of Chairmen and Managing Directors of nationalised banks who will attain the age of 60 years during

the current year is given in the attached statement.

(b) No, Sir.

(c) to (e) Does not arise.

Statement

Sl. No.	Name of the bank	Name of Chairman/ & Managing Director	Date of Birth
1.	Indian Overseas Bank	Shri P.B. Sreenivasan	11 10, 1924
2.	Andhra Bank	Shri K. Gopalkrishna Murthy	24.9, 1924
3.	Punjab & Sind Bank	Shri Mohinder Singh	10.10 1924

Fall in Procurement of Iron Ore from Mines by MMTC

1906. SHRI NITYANANDA MISRA : Will the Minister of COMMERCE be pleased to state :

(a) whether MMTC of India Ltd., has been procuring iron ore from different iron ore mines in Orissa ;

(b) if so, the total tonnes of iron ore procured by MMTC from different iron ore mines in 1983-84 ;

(c) whether there has been a fall in the procurement of iron ore from different iron ore mines in last few years ;

(d) if so, the reasons of reduction in procurement of iron ore by the MMTC ;

(e) whether Government are aware of the difficulties arising in mining trade in Orissa due to reduction in the procurement of iron ore ; and

(f) if so, the steps proposed to be taken to increase the procurement of iron ore by MMTC from different iron ore mines in Orissa ?

THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) M M T.C. procured 9.51 lakh tonnes of iron ore in 1983-84 from mines in Orissa.

(c) Yes, Sir.

(d) The main reasons for the drop in iron ore procurement are :

(i) Recessionary situation being faced by steel industry globally resulting in lower demand for iron ore.

(ii) Sharp decline of about 71% in off-take of iron ore by steel plants through M M T.C. over the years 1980-81 to 1983-84 ;

(iii) Reduced exports of iron ore from Paradip Port because of inadequate draught at the port to receive large sized vessels resulting in considerable freight demerit, and limitations of iron ore handling and loading facilities.

(iv) Short supplies by some mine-owners against annual contracted quantity ; and

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